

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

To,

Date: 30.5.2023

Shri Venkatesh,
Advocate for NTPC,
SKV Law Offices,
B- 50, Defence Colony,
New Delhi- 110024.

Subject: Request for time extension in Petition No. 145/GT/2019 -reg.

Ref: Your request letter dated 16.5.2023;

Sir,

With reference to your letter dated 16.5.2023 on the above subject, I am directed to inform that your request for extension of time for filing additional information has been granted and the same is extended till **14.6.2023**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **26.6.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **6.7.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with.

Yours sincerely,

Sd-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents